

Dandell and the Government have no information that the industries have been adversely affected by them.

Co-operative Sugar Mills in Punjab

1839. Shri Ram Krishan Gupta: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that the working of three co-operative sugar mills i.e., (at Rohtak, Bhogpur and Panipat) is unsatisfactory;

(b) if so, the reasons thereof; and

(c) the nature of steps to be taken to improve their conditions?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) While the working of the co-operative sugar mills at Bhogpur and Panipat is fairly satisfactory, the working of the mills at Rohtak has been rather unsatisfactory.

(b) The main reasons for the unsatisfactory working of the mills at Rohtak have been inadequate cane supplies to the Mills on account of high ruling prices of gur in the area, the poor quality of cane and pest attacks.

(c) Various steps to improve the quality and quantity of cane in the area of the mills as also a vigorous campaign of cane development covering all aspects including introduction of early and late maturing varieties and control of pests etc., are being considered by the Mills' management and the State Government.

Government Servants Co-operative Housing Society

1840. Shri Ram Garib: Will the Minister of Health be pleased to state:

(a) whether it is a fact that at the time of allotment of land to the Government Servants Co-operative House Building Society Limited, C/o Ministry of Home Affairs, Government con-

sidered the requirements of the people on their waiting list;

(b) if so, how many members were full-fledged *bona fide* members at the time of allotment and how many were on the waiting list;

(c) whether Government are aware that many of its members at the time of allotment were either holding a plot or a house elsewhere and they are now selling these plots and houses at higher prices to take advantage of the membership of this Society;

(d) if so, what action Government are taking in the matter;

(e) on what basis their requirement of land was estimated;

(f) whether Government are aware that some members of this Society are increasing their demand of area; and

(g) if so, what steps are proposed to be taken by Government to check their books and see that they get what they had actually applied for?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) There were 900 members of whom 273 did not subsequently want land. Thus there were 627 effective members. There are 850 members on the waiting list.

(c) It has been reported by the Society that only 66 members own houses/plots elsewhere and they would not be allotted land by the Society unless they dispose of their plots/houses and give a declaration to that effect.

(d) No action is apparently called for on the part of Government. In fact, no check seems to be possible in such cases.

(e) The Society had requested for allotment of 450 acres against which it was decided to allot 350 acres. This works out to an average 968 square yards of gross area (roughly 800 square yards net) per member, (900 on roll and 850 on waiting list).

(f) Government have no such information.

(g) The ceiling on land which will be fixed by Government will apply in the case of members of this Society.

हिमाचल प्रदेश में घाउट एजेंसियां

१८४१. श्री पद्म बेब : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में रेलवे की कितनी घाउट एजेंसियां हैं और वे कहाँ कहाँ हैं; और

(ख) १९५६-६० में और घाउट एजेंसियां कहाँ-कहाँ खोली जायेंगी ?

रेलवे उपमंत्री (श्री सै. वें. रामस्वामी) :

(क) माहल, ठ्योग, बिलासपुर, मंडी और कोटगढ़ में ५ घाउट एजेंसियां काम कर रही हैं।

(ख) मुम्बई नगर और डल्ली में घाउट एजेंसियां खोलने के सुझावों पर विचार किया जा रहा है। लेकिन अभी निश्चित रूप से यह नहीं कहा जा सकता कि इन दो स्थानों पर घाउट एजेंसियां १९५६-६० में खोली जायेंगी या कमी खोली भी जायेंगी कि नहीं।

भाड़े की दरों में रिबायत

१८४२. श्री पद्म बेब : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि हिमाचल प्रदेश के किसान प्रति वर्ष लाखों मन धानू बाहर भेजते हैं ;

(ख) क्या सरकार को यह भी पता है कि केवल धानू ही हिमाचल प्रदेश की मकड़ी की फसल है; और

(ग) क्या रेलवे मंत्रालय धान्य सुविधाओं के प्रतिरूप रेल के भाड़े में कुछ रीबायत करना चाहती है ?

रेलवे उपमंत्री (श्री सै. वें. रामस्वामी) :

(क) जी हाँ।

(ख) यह पता है कि धानू हिमाचल प्रदेश की एक प्रमुख मकड़ी फसल है।

(ग) धानू पर रेल भाड़े की दर काफी कम है। ऐसा कोई प्रतिबन्धन नहीं प्राया है जिसमें यह कहा गया हो कि रेल-भाड़े की मौजूदा दर किसी प्रकार घनूचित है भाड़े की दर में कोई कमी करने के सब ल पर विचार नहीं हो रहा है।

Overbridge at the Bardwan Station

1843. Shri Subiman Ghose: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2208 on the 20th March, 1959 and state:

(a) whether the work of replacing the narrow portion of the bridge at the Bardwan Station by a wider bridge with covering has since been taken up; and

(b) what is the estimated cost of the work?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No, Sir. The work will be taken up shortly.

(b) The estimated cost is about Rs. 85,444.

अमृतसर स्टेशन पर मेवे के पार्सल

१८४४. श्री कुलबल्ल राय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अमृतसर रेलवे स्टेशन के गोदाम में एक करोड़ रुपये के मेवे के पार्सल पड़े हैं; और

(ख) पार्सल न देन के क्या कारण हैं ?

रेलवे उपमंत्री (श्री सै. वें. रामस्वामी) :

(क) अमृतसर स्टेशन के गोदाम में पार्सल मिलीचरी के दिने अमृतसर